

- (3) Under the One District, One Product (ODOP) Scheme, assistance is provided for participation in National and international fairs.
- (4) Under ODOP Scheme, loans are provided for establishment and expansion of glass units.
- (5) 40% benefits are reserved for glass industry under U.P. Government Swarajgar Yojna.
- (6) Under the ODOP Scheme, trainings are being provided to artisans and handicraftsmen related to glass industries along with toolkits.

Ban on import of Palm Oil

2297. SHRI DHARMAPURI SRINIVAS: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has taken any decision to put a ban on import of Palm Oil into the country;
- (b) if so, the details thereof; and
- (c) the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (c) No Sir. The Government of India *vide* Notification No.39/2015-2020 dated 8th January, 2020 has amended the import policy of Refined Palm Oil under three HS Codes *i.e.* 1511 90 10, 1511 90 20 and 1511 90 90 from 'Free' to 'Restricted'. Consequently, with effect from 8th January, 2020 for import of Refined Palm Oil under these three HS Codes, an Authorisation/ Licence is required from Directorate General of Foreign Trade (DGFT). This Notification is applicable on imports from all countries.

Setting up of industries in North-East

2298. SHRI KAMAKHYA PRASAD TASA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the measures undertaken by the Ministry to support the setting up of industries in the North- East, the details thereof;
- (b) the steps taken by the Ministry to encourage the industrialists to set up industries in the North-East after the withdrawal of North-East Industrial and Investment Promotion Policy (NEIIPP), the details thereof; and

(c) how many industries were set up in the North-East after 2014, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) To promote industrialization in the North Eastern States including Sikkim and to generate employment in the region, the Government implemented various schemes from time to time like North East Industrial Policy (NEIP), 1997, North East Industrial and Investment Promotion (NEIIPP), 2007, Transport Subsidy Scheme, 1971 and Freight Subsidy Scheme, 2013.

(b) After closure of North East Industrial and Investment Promotion (NEIIPP), 2007 on 31.03.2017, the Government has introduced the North East Industrial Development Scheme (NEIDS), 2017 which came into force w.e.f. 01.04.2017 for a period of five years. Under NEIDS, 2017 a single unit can avail overall benefits up to Total investment in plant and machinery subject to maximum limit of ₹200.00 crore.

The following seven incentives are available to eligible Industrial unit which are located in North Eastern States including Sikkim under NEIDS, 2017

- (i) Central Capital Investment Incentive (30% of the investment in plant and machinery with an upper limit of ₹ 5.00 crore);
- (ii) Central Interest Incentive (3% interest on working capital for 5 years);
- (iii) Central Comprehensive Insurance incentive (Reimbursement of 100% insurance premium for 5 years);
- (iv) Income Tax Reimbursement of Centre's share for 5 years;
- (v) GST reimbursement of Central Share of CGST & IGST for 5 years;
- (vi) Employment Incentive under which additional 3.67% of the employer's contribution to EPF in addition to Government bearing 8.33% Employee Pension Scheme (EPS) contribution of the employer in PMPRY; and
- (vii) Transport Incentive on finished goods movement by Railways (20% cost of transportation), by Inland Waterways Authority (20% of the cost of transportation) and by air (33% of cost of transportation by air freight) from the station/port/airport nearest to unit to the station/port/airport nearest to the destination point.

(c) The details of industrial units set up in the North East after 2014, as intimated by respective State Governments, is as under:

Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	Total
Assam	2315	2838	2213	1919	1099	10384
Arunachal Pradesh	23	7	12	108	241	391
Manipur	201	100	0	Not Available	Not Available	301
Meghalaya	2	28	12	414	344	800
Mizoram	285	174	65	366	268	1158
Nagaland	52	55	7	6	15	135
Sikkim	23	0	43	3	0	69
Tripura	172	686	1311	701	1552	4422
TOTAL	3073	3888	3663	3517	3519	17660

Growth in funding of start-ups

†2299. SHRI P.L. PUNIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the growth seen in the funding to the 'Start-ups' during the last three years;

(b) whether it is a fact that the Indian 'Start-ups' have failed to attract the foreign investment; and

(c) if not, the details of the investments received from foreign investors during the last three years?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) To meet the funding needs of start-ups, Government of India has established Fund of Funds for Start-ups (FFS) under Start-up India Programme with a corpus of ₹10,000

†Original notice of the question was received in Hindi.